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**Title:** Introduced Leaders and Chief Whips of Recognised Parties and Groups in Parliament (Facilities) Bill, 1998. Motion for Consideration - adopted

MR.CHAIRMAN : The House would now take up item no. 39. The Minister for Parliamentary Affairs, Shri Madan Lal Khurana to move for leave to introduce a Bill to provide for facilities to Leaders and Chief Whips of recognised parties and groups in Parliament.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA): Sir, I beg to move for leave to introduce a Bill to provide for facilities to Leaders and Chief Whips of recognised parties and groups in Parliament.

MR.CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for facilities to Leaders and Chief Whips of recognised parties and groups in Parliament".

The motion was adopted.

SHRI MADAN LAL KHURANA: Sir, I introduce the Bill.

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श्री राजो सिंह (बेगूसराय): सभापति महोदय, मैं मदन लाल खुराना जी को धन्यवाद देना चाहता हूँ क्योंकि वे आज ऐसा बिल लेकर आए हैं जो सांसदों से संबंधित है अन्यथा वे हमेशा नौकरशाहों के फायदे का ही बिल लेकर आते रहे हैं। मेरा आग्रह है कि इसमें किसी का विरोध नहीं है। इसे पास किया जाए।

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श्री मोतीलाल वोरा (राजनांदगांव): सभापति महोदय, इसे आज ही पारित कर दिया जाए। इसमें किसी को कोई विरोध नहीं है।

श्री मदन लाल खुराना: यह विधेयक आज सिर्फ प्रस्तुतीकरण हेतु ही लाया गया है। इसको सोमवार को पारित किया जाए।

सभापति महोदय : इंट्रोडयूज तो हो गया।

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प्रो. अजित कुमार मेहता (समस्तीपुर) : सभापति महोदय, इसके ऊपर जब किसी का विरोध ही नहीं है, तो इस पर चर्चा करके इसे आज ही पारित कर दिया जाए।

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>SHRI AJIT JOGI (RAIGARH): Sir, we may pass it without discussion ... (Interruptions)

SHRI MOTILAL VORA : Today it was meant only for introduction. We could take up the discussion on Monday ... (Interruptions)

SHRI AJIT JOGI : Sir, we can pass it without discussion ... (Interruptions)